industries in order to give them encouragewent and to enable them to be self-financing;

Written Answers

(b) if so, what is Government's reaction in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESH-WAR SAHU): (a) Two representations have been received from the All India Manufacturers' Bombay. Organisation, Presumably, the hon. Member is referring to these representations.

(b) The first of these representations dated 12th March, 1964, contained suggestions in connection with the Finance Bill. 1964, but none of them specifically related to small scale industries. The second representation date'd 29th October, 1964 contained suggestions for amending the provisions relating to the charging of penal tax on the undistributed profits of companies in which the public are not substantially interested. The Government have carefully considered the suggestions made in this regard and are of the opinion that the suggestions are not acceptable.

tDEMAND FOR SECURJTV PAPER

- ♦432. SHRI DEVI SINGH: Will the Minister of FINANCE be pleased to state:
- (a) the total annual requirement of security paper; and
- (b) how much of it is met from indigenous source and how much has to be importefl?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) and (b) The average annual requirement of jeeurity paper of the India Security Press, Nasik Road is 8409 tonnes, of which 1993 tonnes are imported and 6416 tonnes are obtained indigenously.

transferred from the 1tth March, 1965-

to Questions नवार्टरों का विया जाता

*623. श्री लङ्मी नारायण दास : क्या निर्माण तथा आवास मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि सरकारी कमंचारियों को क्वार्टर देने के लिए उनकी नौकरी में आने की तारीख को पूर्वता की तारीख मान लेने से बहत से कर्मचारियों को क्वार्टर मिलने में भीर भी देर लगेगी : भीर
- (ख) यदि हां, तो क्या उन व्यक्तियों को इस में कोई छुट देने का विचार है, जिन पर इसका विपरीत प्रभाव पहा है ?

t[Allotment of Quarters

*623. SHRI L. N. DAS: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that the allotment of quarters to many of the Government servants will be further delayed, when their dates of appointment in the service is treated as the date of priority for the allotment; and
- (b) if so, whether any relaxation U proposed to be given to the persons who are adversely affected?]
- निर्माण तया ग्रावास मंत्री (श्री मेहर चन्व खन्ना) : (क) जी नहीं । इस फैसले का ग्रसर मामुली थोड़े से ग्रफसरों पर पडेगा ।
 - 🌉 (ख) जी नहीं। जो भी कायदा बनाया जायेगा उसमें कुछ को फायदा होगा और कुछ को नक्सान । जिन पर इस तब्दीली का ग्रसर पड़ा है अगर उन्हें रियायत दी जाय तो इस कायदे को बदलने का उद्देश्य ही खतम हो जायेगा ।
 - tl] English translation.

t[THE MINISTER OF WORKS \ND HOUSING (SHRI MEHR CHANU KHANNA): (a) No; only a small section of the officers are likely to be adversely affected in this manner.

(b) No. Any change in the rule determining the *inter se* seniority of officers for purposes of allotment will adversely affect some and benefit others, and a relaxation in favour of those adversely affected vis-a-vis the others will only frustrate the purpose of the change.]

SHARAVATHI AND PAMBA PROJECTS

- *625. SHRIMATI DEVAKI GOPIDAS: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) what is the total estimated cost for the construction of Sharavathi Project at Mysore;
- (b) -what is the rates allowed per cubic foot of rubble work, concrete work and earth work there, and who are the contractors;
- (c) what is the total estimated cost of Pamba Project work in Kerala State;
- (d) what are the rates allowed there per cubic foot of nibble work, concrete work and earthwork; and
- (e) whether Government will be pleased to give a comparative study of the labour "charges both in Mysore State and Kerala State?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (e) A statement is laid on the Table of the House. [Sire Appendix LI, Annexure No. 35].

PANCHESWAR DAM

- *633. SHRI RAM SINGH: Will the Minister of IRRIGATION' AND POWER be pleased to state:
- (a) whether concurrence of the Gov-ernmeit of Nepal has been obtained for the construction of Pancheswar Dam; and

(b) whether the detailed investigations in this regard have since been completed?

to Questions

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Concurrence of His Majesty's Government of Nepal is being sought for undertaking this-project.

(b) Detailed investigations are in progress.

INTEGRATION OF HOUSING SCHEMK

- *6J4. DIWAN CHAMAN LALL: Will the Ivfinister of WORKS AND HOUSING be pleased to state:
- (a) whether the report regarding theintegration of three housing schemes namely. Industrial Housing. Slum Clearance and Housing for Economically Weaker Sections of the Community has-been received by Government; and
- (b) whether it is a fact that different rates of subsidy were allotted to these Schemes and if so, what were the ratio and for what reasons?

THE MINISTER OF WORKS ANT> HOUSING (SHRI MEHR CHAND KHANNA): (a) Not yet.

(b) Yes. The different rates of subsidy admissible under these schemes, are given in the Annual Report of the Ministry for 1963-64, which has been circulated to Members of Parliament.

ALLOTMENT OF ACCOMMODATION OFFICERS FROM STATE SERVICES

- *635. SHRI M. P. BHARGAVA: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether any decision has been taken on the general question of Gazetted Officers of State Services, who are recruited by Ministries/Departments direct and not through the Ministry of Home-Affairs, being made eligible for allotment of accommodation from the tenure officers? pool;